## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : TCP/20/2016

NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others

NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. SUSHMA HARINI A

In M/s. V-Ramachandean Advocates

coursel da Petitioner d'MH

2. G. SADAYA RAMANUJAM

Petitioner & Sold (1990)

## <u>ORDER</u>

Counsel for the Petitioner present. Counsel for R6 has given counter offer and submitted three volumes of the same which has been handed over to the Counsel for the Petitioner. The Petitioner is directed to give response to the same and file it on the next date of hearing. Put up on **06.12.2017 at 10.30 A.M.** 

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MEMBER (TECHNICAL) ghk

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MEMBER (JUDICIAL)